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PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

The 24th September, 2021.

ERRATA

No.LL(B).28/2017/Pt/369.— In Notification No.LL(B)28/2017/Pt/363, dated 23rd September, 2021, please *read 'Act'* for the word '**Bill**' appearing in the short title and commencement of the Meghalaya Goods and Services Tax (Amendment) Act, 2021.

S. K. SANGMA,
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.